

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5251/2020**

This the 07th day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Trishna Devi, Age 45 years, W/o Kranti Khajurai, R/o Ward No. 8, Hiranagar,  
District kathua and 10 ors.

.....Applicants

(Advocate:- Mr. M M Ahmad- Not Present)

**Versus**

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt. School  
Education Department, Civil Secretariat, Srinagar/Jammu and 5 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**ORDER  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

This T.A. (TA No. 62/5251/2020) is referable to a SWP No. 2308 of 2015 and  
pertains to Zonal Gender Coordinator. The Tribunal does not have jurisdiction in such  
matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu  
& Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun...*

